

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 215**  
**(IB)-1088(PB)/2020**  
**IA-6377/2022**

**IN THE MATTER OF:**  
**Axis Bank Ltd.**

... **Appellant/Petitioner**

**Versus**

**JMT Auto Ltd.**

... **Respondent**

**Under Section: 7 of (IBC) CIRP**

**Order delivered on 04.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant** : Adv. Ayush J Rajani, Adv. Khushboo Shah

**For the Respondent** :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 27.05.2024.

**Sd/-**  
**(COURT FFICER)**